

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

IA(I.B.C)/1020(CH)2023
In
CP (IB) No. 131/Chd/HP/2020
(Admitted)

IN THE MATTER OF:

Arora Iron & Steel Rolling Mills Pvt. ...Petitioner-Operational Creditor
Ltd. (through its Director Mr.
Raminder Pal Singh)

Versus

Horizon Metal Tech Pvt. Ltd. Through ... Respondent-Corporate Debtor
its Director

Under Section: 9, IBC 2016
Rule: 11 of NCLT, 2016

Order delivered on 15.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 22.05.2024.

Sd/-
Court Officer